

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO.3856
TO BE ANSWERED ON 03.01.2019

Details regarding Drinking Water Schemes

3856. SHRI RAMESWAR TELI:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the schemes/projects to provide safe drinking water to the rural population in the country;
- (b) the funds allocated/being allocated during the last three years and the current year, State-wise;
- (c) the mechanisms that are in place to ensure proper and speedy implementation of schemes;
- (d) whether any time limit has been fixed by which all the rural households will be provided safe drinking water; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) Rural drinking water supply is a state subject. However, this Ministry through Centrally Sponsored Scheme National Rural Drinking Water Programme (NRDWP) provides technical and financial assistance to States for improving coverage of safe drinking water in rural areas. Within this Programme, there are 3 focused sub-programmes also namely (i) Rural Water Supply & Sanitation Project [for Low Income States i.e. Assam, Bihar, Jharkhand and Uttar Pradesh] (ii) National Water Quality Submission (NWQSM) [for Arsenic & Fluoride affected habitations] and (iii) Swajal [community demand driven programme of preferably solar powered single village piped water supply schemes. Aspirational districts identified by NITI (National Institution for Transforming India) Aayog to help in increasing the outreach of drinking water in underserved rural areas].

(b) State-wise details of fund allocated and released during the last three years and the current year is at **Annexure**.

(c) It is for the States to ensure planning, designing, implementing and executing drinking water supply schemes effectively and in speedy manner in rural areas. However, this Ministry through 'Integrated Management Information System (IMIS) monitor the physical and financial progress of the schemes under NRDWP. Besides, NRDWP is reviewed through National level workshops / meetings for effective monitoring and execution.

(d) & (e) Rural Water Supply is a State subject. While providing assistance by the Ministry through NRDWP, thrust is on providing safe drinking water to all rural population with piped water supply at the earliest.

Annexure

(Amount in Rs. Crore)

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q. No- 3856 due for reply on 03.01.2019									
	F Y	2015-16		2016-17		2017-18		2018-19	
S.No.	State	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release as on 31.12.2018
1	ANDAMAN & NICOBAR	0.38	0.16	0.45	0.22	0.43	0	0.62	0.31
2	ANDHRA PRADESH	156.69	170.05	181.02	204	159.51	233.09	197.56	139.01
3	ARUNACHAL PRADESH	58.08	65.4	82.89	92.84	77.51	63.08	96.95	90.89
4	ASSAM	261.34	277.58	401.43	348.06	524.1	474.8	567.89	202.01
5	BIHAR	227.65	202.73	314.79	373.81	394.53	355.6	476.63	234.84
6	CHHATTISGARH	63.69	60.83	70.65	84.28	64.33	49.84	95.47	48.19
7	GOA	2.08	1.66	2.44	1.19	2.32	0	3.34	1.67
8	GUJARAT	230.68	229.46	281.14	278.5	231.62	290.86	237.09	222.27
9	HARYANA	97.65	122.65	114.53	111.53	118.95	88.82	81.88	76.76
10	HIMACHAL PRADESH	59.58	58.77	69.65	83.31	66.02	101.85	91.12	85.43
11	JAMMU & KASHMIR	199.4	192.12	232.88	225.14	222.26	325.33	309.07	154.53
12	JHARKHAND	126.85	132.09	115.86	131.74	172.68	209.09	207.97	66.48
13	KARNATAKA	307.62	278.08	360.07	343.72	290.86	365.81	331.04	174.87
14	KERALA	52.78	48.05	62.54	75.22	56.88	95.16	90.37	84.86
15	MADHYA PRADESH	181.76	193.73	213.87	232.26	195.67	135.51	274.09	243.62
16	MAHARASHTRA	344.16	330.88	413.57	404.45	338.13	282.47	474.16	239.06
17	MANIPUR	28.98	27.92	40.6	39.38	32.2	66.25	40.25	37.73
18	MEGHALAYA	30.52	31.24	42.02	40.42	41.86	85.91	52.43	49.15
19	MIZORAM	17.71	17.32	25.33	24.49	22.4	46.1	28	26.25
20	NAGALAND	35.27	34.53	37.93	36.84	27.66	17.88	34.72	17.36
21	ODISHA	96.9	103.19	114.99	134.96	102.69	83.59	154.99	77.5
22	PUDUCHERRY	0.74	0	0.86	0.29	0.82	0	1.29	0
23	PUNJAB	39.77	42.79	46.02	51.89	115.25	173.29	125.97	73.51
24	RAJASTHAN	547.17	526.75	1,114.55	1,072.92	891.95	714.24	692.13	655.41
25	SIKKIM	10.64	12.05	14.77	19.42	9.3	17.51	11.62	10.89
26	TAMIL NADU	135.46	150.35	155.29	174.68	121.61	185.1	180.99	123.41
27	TELANGANA	88.77	97.71	117.03	133.09	775.01	843.56	131.4	123.18
28	TRIPURA	28.07	31.68	39.48	43.73	32.26	83.93	55.18	37.93
29	UTTAR PRADESH	454.93	490.31	628.08	621.95	539.09	472.52	713.95	625.27
30	UTTARAKHAND	63.57	60.06	74.55	71.86	68.42	110.28	99.17	49.58
31	WEST BENGAL	199.78	216.85	417.68	418.97	810.48	996.68	917.82	788.29
Total		4,148.67	4,206.99	5,786.96	5,875.16	6,506.80	6,968.15	6,775.16	4,760.26

Note: Allocation figures stated above excludes incentive funds provided to States, fund earmarked for National Water Quality Submission (NWQSM) but not yet allocated.